Annexure-3
Name of the corporate debtor: Chamber Constructions Pvt. Ltd.; Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 02-06-2021
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	Autorite III.													
		Details of claim received		Details of claim admitted						Amount of		Amount of	Amount of claim	
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered	Whether	% voting share		mutual dues, that may		under verification	any
		receipt		admitted	claim	security interest	by guarantee	related party?	in CoC	claim	be set-off	admitted		
$\perp$														
	1 Bank of Baroda	7/29/2019	296695566,70	296695566,70	Secured	296695566,70	296695566,70	No		0	0	0	0	
	2 Bank of India	9/19/2019	815,850,645.75	815,850,645.75	Secured	815,850,645.75	815,850,645,75	No		0	0	0	0	
	3 India Resurgence ARC Pvt. Ltd.	8/27/2019	75,557,482,61	73,370,487.00	Secured	73,370,487.00	73,370,487.00	No		0	0	2,186,995.61	0	
	3 Total		1,188,103,695	1,185,916,699		1,185,916,699	1,185,916,699		0	0	0	2186995.61	0	